

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.3611  
ANSWERED ON 24.03.2022**

**OUTSTANDING DUES OF DISCOMS**

**3611. SHRI A. RAJA:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the details of the total outstanding dues owed by power distribution utilities or DISCOMs to Generation Firms (Gencos), State-wise;**
- (b) the details of reforms that have been deliberated upon in consultation with the States and all stakeholders;**
- (c) the details of the gap between Average Cost of Supply (ACS) and Average Revenue Realised (ARR) excluding Regulatory Assets and Ujwal DISCOM Assurance Yojana (UDAY) during the last three years and the current year, State-wise;**
- (d) the details of the accumulated losses of all DISCOMs in the country, State-wise; and**
- (e) the details of relief/rehabilitation package being provided to DISCOMs to come out from the financial crisis?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (e) : As per data provided by the power sector Generating companies, on the PRAAPTI Portal, at the end of February, 2022, a total amount of Rs.1,00,931 Crore is due from the DISCOMs. The details of the same are placed at Annexure-I.**

**The Government of India have made several interventions to improve financial and operational efficiencies of DISCOMs linked to reform measures including Liquidity Infusion Scheme (LIS); Additional Borrowing of 0.5% of GSDP to States linked to power sector reforms; introducing additional prudential norms for lending by Power Finance Corporation (PFC) Limited and REC Limited based on performance of utilities; and Revamped Distribution Sector Scheme (RDSS).**

**Further, the Government had also issued an order dated 28th June, 2019 enforcing opening and maintaining of adequate Letter of Credit (LC) as payment security mechanism under Power Purchase Agreement (PPA) by Distribution Licensees. The order mandates NLDC & RLDC to dispatch power only after it is intimated by GENCO & DISCOM confirming opening of LC. These reform measures will improve the financial health of DISCOMs which will improve the liquidity situation leading to reduction in outstanding dues to Power Generating companies (GENCOS).**

**Based on the information available in the "Report on Performance of State Power Utilities 2019-20" published by Power Finance Corporation (PFC), State-wise details of ACS-ARR Gap on Tariff Subsidy received basis (excluding Regulatory Income and UDAY Grant) and accumulated losses of all DISCOMs (State-wise) in the country are attached as Annexure-II and Annexure-III respectively.**

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3611 ANSWERED IN THE LOK SABHA ON 24.03.2022**

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**Overdue of States towards Gencos (As per PRAAPTI Portal as on 28.02.22)**

**(Overdue figures do not include disputed amount)**

<b>States/UTs</b>	<b>Total Overdues (Rs. Cr.)</b>
<b>Arunachal Pradesh</b>	<b>-</b>
<b>Andaman and Nicobar Islands</b>	<b>8</b>
<b>Andhra Pradesh</b>	<b>7538</b>
<b>Assam</b>	<b>5</b>
<b>West Bengal</b>	<b>527</b>
<b>Bihar</b>	<b>684</b>
<b>Chandigarh</b>	<b>78</b>
<b>Chhattisgarh</b>	<b>121</b>
<b>Delhi</b>	<b>557</b>
<b>Dadra And Nagar Haveli &amp; Daman And Diu</b>	<b>405</b>
<b>Gujarat</b>	<b>337</b>
<b>Goa</b>	<b>9</b>
<b>Himachal Pradesh</b>	<b>14</b>
<b>Haryana</b>	<b>754</b>
<b>Jammu &amp; Kashmir</b>	<b>6863</b>
<b>Jharkhand</b>	<b>3567</b>
<b>Kerala</b>	<b>477</b>
<b>Karnataka</b>	<b>5240</b>
<b>Meghalaya</b>	<b>548</b>
<b>Maharashtra</b>	<b>19278</b>
<b>Manipur</b>	<b>45</b>
<b>Madhya Pradesh</b>	<b>5243</b>
<b>Mizoram</b>	<b>12</b>
<b>Nagaland</b>	<b>-</b>
<b>Odisha</b>	<b>251</b>
<b>Punjab</b>	<b>1326</b>
<b>Puducherry</b>	<b>24</b>
<b>Rajasthan</b>	<b>10855</b>
<b>Sikkim</b>	<b>48</b>
<b>Telangana</b>	<b>6889</b>
<b>Tamil Nadu</b>	<b>19442</b>
<b>Tripura</b>	<b>146</b>
<b>Uttar Pradesh</b>	<b>9634</b>
<b>Uttarakhand</b>	<b>6</b>
<b>Total</b>	<b>1,00,931</b>

[ Source: PRAPPTI Portal ]

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3611 ANSWERED IN THE LOK SABHA ON 24.03.2022**

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**ACS-ARR Gap on Tariff Subsidy received basis (excluding Regulatory Income and UDAY Grant)**

	2017-18	2018-19	2019-20
	Gap on Tariff Subsidy received basis (excluding Regulatory Income and UDAY Grant)	Gap on Tariff Subsidy received basis (excluding Regulatory Income and UDAY Grant)	Gap on Tariff Subsidy received basis (excluding Regulatory Income and UDAY Grant)
<b>State Sector</b>	<b>0.55</b>	<b>0.76</b>	<b>0.65</b>
<b>Andaman &amp; Nicobar Islands</b>	<b>19.86</b>	<b>19.47</b>	<b>19.58</b>
<b>Andaman &amp; Nicobar PD</b>	<b>19.86</b>	<b>19.47</b>	<b>19.58</b>
<b>Andhra Pradesh</b>	<b>0.09</b>	<b>2.69</b>	<b>0.12</b>
<b>APEPDCL</b>	<b>0.13</b>	<b>2.44</b>	<b>(0.05)</b>
<b>APSPDCL</b>	<b>0.07</b>	<b>2.81</b>	<b>0.20</b>
<b>Arunachal Pradesh</b>	<b>4.64</b>	<b>4.27</b>	<b>4.92</b>
<b>Arunachal PD</b>	<b>4.64</b>	<b>4.27</b>	<b>4.92</b>
<b>Assam</b>	<b>0.28</b>	<b>0.02</b>	<b>(0.14)</b>
<b>APDCL</b>	<b>0.28</b>	<b>0.02</b>	<b>(0.14)</b>
<b>Bihar</b>	<b>0.68</b>	<b>0.61</b>	<b>0.92</b>
<b>NBPDCL</b>	<b>0.31</b>	<b>0.47</b>	<b>0.57</b>
<b>SBPDCL</b>	<b>0.97</b>	<b>0.73</b>	<b>1.21</b>
<b>Chandigarh</b>	<b>(1.64)</b>	<b>(0.26)</b>	<b>(0.82)</b>
<b>Chandigarh PD</b>	<b>(1.64)</b>	<b>(0.26)</b>	<b>(0.82)</b>
<b>Chhattisgarh</b>	<b>0.23</b>	<b>0.45</b>	<b>0.18</b>
<b>CSPDCL</b>	<b>0.23</b>	<b>0.45</b>	<b>0.18</b>
<b>Dadra &amp; Nagar Haveli</b>	<b>0.01</b>	<b>(0.02)</b>	<b>(0.03)</b>
<b>DNHPDCL</b>	<b>0.01</b>	<b>(0.02)</b>	<b>(0.03)</b>
<b>Daman &amp; Diu</b>	<b>(1.38)</b>	<b>(0.61)</b>	<b>(0.30)</b>
<b>Daman &amp; Diu PD</b>	<b>(1.38)</b>	<b>(0.61)</b>	<b>(0.30)</b>
<b>Goa</b>	<b>(0.06)</b>	<b>0.39</b>	<b>0.60</b>
<b>Goa PD</b>	<b>(0.06)</b>	<b>0.39</b>	<b>0.60</b>
<b>Gujarat</b>	<b>(0.06)</b>	<b>(0.02)</b>	<b>(0.05)</b>
<b>DGVCL</b>	<b>(0.06)</b>	<b>(0.02)</b>	<b>(0.07)</b>
<b>MGVCL</b>	<b>(0.09)</b>	<b>(0.05)</b>	<b>0.00</b>
<b>PGVCL</b>	<b>(0.05)</b>	<b>(0.02)</b>	<b>(0.05)</b>
<b>UGVCL</b>	<b>(0.05)</b>	<b>(0.02)</b>	<b>(0.05)</b>
<b>Haryana</b>	<b>(0.08)</b>	<b>(0.05)</b>	<b>(0.06)</b>
<b>DHBVNL</b>	<b>(0.04)</b>	<b>(0.03)</b>	<b>(0.04)</b>
<b>UHBVNL</b>	<b>(0.12)</b>	<b>(0.08)</b>	<b>(0.09)</b>
<b>Himachal Pradesh</b>	<b>0.03</b>	<b>(0.09)</b>	<b>(0.02)</b>
<b>HPSEBL</b>	<b>0.03</b>	<b>(0.09)</b>	<b>(0.02)</b>
<b>Jammu &amp; Kashmir</b>	<b>1.85</b>	<b>1.72</b>	<b>2.03</b>
<b>JKPDD</b>	<b>1.85</b>	<b>1.72</b>	<b>2.03</b>
<b>Jharkhand</b>	<b>0.16</b>	<b>0.58</b>	<b>1.35</b>
<b>JBVNL</b>	<b>0.16</b>	<b>0.58</b>	<b>1.35</b>
<b>Karnataka</b>	<b>0.36</b>	<b>0.68</b>	<b>0.37</b>
<b>BESCOM</b>	<b>(0.08)</b>	<b>0.70</b>	<b>0.57</b>
<b>CHESCOM</b>	<b>0.65</b>	<b>0.25</b>	<b>0.26</b>
<b>GESCOM</b>	<b>0.51</b>	<b>0.47</b>	<b>0.75</b>
<b>HESCOM</b>	<b>1.20</b>	<b>1.33</b>	<b>(0.17)</b>
<b>MESCOM</b>	<b>0.40</b>	<b>(0.11)</b>	<b>0.13</b>
<b>Kerala</b>	<b>0.32</b>	<b>0.05</b>	<b>0.10</b>
<b>KSEBL</b>	<b>0.32</b>	<b>0.05</b>	<b>0.10</b>
<b>Lakshadweep</b>	<b>19.11</b>	<b>20.30</b>	<b>18.22</b>
<b>Lakshadweep ED</b>	<b>19.11</b>	<b>20.30</b>	<b>18.22</b>
<b>Madhya Pradesh</b>	<b>0.88</b>	<b>1.39</b>	<b>0.79</b>

<b>MPMaKVVCL</b>	<b>1.30</b>	<b>1.93</b>	<b>0.96</b>
<b>MPPaKVVCL</b>	<b>0.21</b>	<b>0.58</b>	<b>0.11</b>
<b>MPPoKVVCL</b>	<b>1.19</b>	<b>1.73</b>	<b>1.41</b>
<b>Maharashtra</b>	<b>0.31</b>	<b>(0.16)</b>	<b>0.53</b>
<b>MSEDCL</b>	<b>0.31</b>	<b>(0.16)</b>	<b>0.53</b>
<b>Manipur</b>	<b>(0.02)</b>	<b>1.29</b>	<b>1.64</b>
<b>MSPDCL</b>	<b>(0.02)</b>	<b>1.29</b>	<b>1.64</b>
<b>Meghalaya</b>	<b>1.16</b>	<b>0.85</b>	<b>1.81</b>
<b>MePDCL</b>	<b>1.16</b>	<b>0.85</b>	<b>1.81</b>
<b>Mizoram</b>	<b>(1.30)</b>	<b>1.18</b>	<b>(1.94)</b>
<b>Mizoram PD</b>	<b>(1.30)</b>	<b>1.18</b>	<b>(1.94)</b>
<b>Nagaland</b>	<b>0.81</b>	<b>4.09</b>	<b>5.62</b>
<b>Nagaland PD</b>	<b>0.81</b>	<b>4.09</b>	<b>5.62</b>
<b>Odisha</b>	<b>0.32</b>	<b>0.60</b>	<b>0.34</b>
<b>CESU</b>	<b>0.59</b>	<b>0.49</b>	<b>0.41</b>
<b>NESCO Utility</b>	<b>0.15</b>	<b>0.00</b>	<b>0.26</b>
<b>SOUTHCO Utility</b>	<b>0.54</b>	<b>0.58</b>	<b>0.97</b>
<b>WESCO Utility</b>	<b>0.03</b>	<b>1.18</b>	<b>0.04</b>
<b>Puducherry</b>	<b>(0.02)</b>	<b>0.13</b>	<b>0.97</b>
<b>Puducherry PD</b>	<b>(0.02)</b>	<b>0.13</b>	<b>0.97</b>
<b>Punjab</b>	<b>0.50</b>	<b>(0.05)</b>	<b>0.17</b>
<b>PSPCL</b>	<b>0.50</b>	<b>(0.05)</b>	<b>0.17</b>
<b>Rajasthan</b>	<b>1.49</b>	<b>1.50</b>	<b>1.49</b>
<b>AVVNL</b>	<b>1.51</b>	<b>1.53</b>	<b>0.74</b>
<b>JdVVNL</b>	<b>1.77</b>	<b>1.78</b>	<b>2.31</b>
<b>JVVNL</b>	<b>1.25</b>	<b>1.24</b>	<b>1.29</b>
<b>Sikkim</b>	<b>0.25</b>	<b>0.02</b>	<b>0.54</b>
<b>Sikkim PD</b>	<b>0.25</b>	<b>0.02</b>	<b>0.54</b>
<b>Tamil Nadu</b>	<b>1.43</b>	<b>1.88</b>	<b>2.09</b>
<b>TANGEDCO</b>	<b>1.43</b>	<b>1.88</b>	<b>2.09</b>
<b>Telangana</b>	<b>1.17</b>	<b>1.45</b>	<b>1.09</b>
<b>TSNPDCL</b>	<b>1.29</b>	<b>1.85</b>	<b>0.80</b>
<b>TSSPDCL</b>	<b>1.12</b>	<b>1.27</b>	<b>1.22</b>
<b>Tripura</b>	<b>(0.09)</b>	<b>(0.06)</b>	<b>0.43</b>
<b>TSECL</b>	<b>(0.09)</b>	<b>(0.06)</b>	<b>0.43</b>
<b>Uttar Pradesh</b>	<b>0.47</b>	<b>0.59</b>	<b>0.45</b>
<b>DVVNL</b>	<b>0.95</b>	<b>1.09</b>	<b>0.46</b>
<b>KESCO</b>	<b>(0.17)</b>	<b>1.29</b>	<b>0.65</b>
<b>MVVNL</b>	<b>0.21</b>	<b>0.38</b>	<b>0.29</b>
<b>PaVVNL</b>	<b>0.44</b>	<b>0.39</b>	<b>0.31</b>
<b>PuVVNL</b>	<b>0.36</b>	<b>0.45</b>	<b>0.74</b>
<b>Uttarakhand</b>	<b>0.18</b>	<b>0.55</b>	<b>0.21</b>
<b>UPCL</b>	<b>0.18</b>	<b>0.55</b>	<b>0.21</b>
<b>West Bengal</b>	<b>0.22</b>	<b>0.28</b>	<b>0.42</b>
<b>WBSEDCL</b>	<b>0.22</b>	<b>0.28</b>	<b>0.42</b>
<b>Private Sector</b>	<b>(0.35)</b>	<b>(0.26)</b>	<b>(0.17)</b>
<b>Delhi</b>	<b>(0.07)</b>	<b>(0.21)</b>	<b>0.20</b>
<b>BRPL</b>	<b>(0.01)</b>	<b>(0.25)</b>	<b>0.36</b>
<b>BYPL</b>	<b>0.43</b>	<b>(0.16)</b>	<b>0.41</b>
<b>TPDDL</b>	<b>(0.50)</b>	<b>(0.21)</b>	<b>(0.17)</b>
<b>Gujarat</b>	<b>(0.50)</b>	<b>(0.26)</b>	<b>(0.52)</b>
<b>Torrent Power Ahmedabad</b>	<b>(0.49)</b>	<b>(0.28)</b>	<b>(0.58)</b>
<b>Torrent Power Surat</b>	<b>(0.54)</b>	<b>(0.22)</b>	<b>(0.38)</b>
<b>Maharashtra</b>		<b>(0.01)</b>	<b>(0.42)</b>
<b>AEML</b>		<b>(0.01)</b>	<b>(0.42)</b>
<b>Uttar Pradesh</b>	<b>(1.77)</b>	<b>(0.90)</b>	<b>(0.83)</b>
<b>NPCL</b>	<b>(1.77)</b>	<b>(0.90)</b>	<b>(0.83)</b>
<b>West Bengal</b>	<b>(0.74)</b>	<b>(0.52)</b>	<b>(0.49)</b>
<b>CESC</b>	<b>(0.77)</b>	<b>(0.55)</b>	<b>(0.52)</b>
<b>IPCL</b>	<b>(0.26)</b>	<b>(0.10)</b>	<b>(0.06)</b>
<b>Grand Total</b>	<b>0.50</b>	<b>0.70</b>	<b>0.60</b>

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION  
NO. 3611 ANSWERED IN THE LOK SABHA ON 24.03.2022**

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**Accumulated losses of all DISCOMs (State-wise) in the country**

	As on March 31, 2018	As on March 31, 2019	As on March 31, 2020
<b>State Sector</b>	<b>(4,44,106)</b>	<b>(4,92,360)</b>	<b>(5,22,869)</b>
Andaman & Nicobar Islands	-	-	-
Andaman & Nicobar PD	-	-	-
Andhra Pradesh	(16,822)	(29,147)	(29,143)
APEPDCL	(3,330)	(7,974)	(7,971)
APSPDCL	(13,492)	(21,173)	(21,172)
Arunachal Pradesh	-	-	-
Arunachal PD	-	-	-
Assam	(2,975)	(2,956)	(2,753)
APDCL	(2,975)	(2,956)	(2,753)
Bihar	(9,244)	(12,258)	(15,206)
NBPDCL	(2,768)	(3,888)	(5,171)
SBPDCL	(6,477)	(8,370)	(10,035)
Chandigarh	-	-	-
Chandigarh PD	-	-	-
Chattisgarh	(6,275)	(6,318)	(7,290)
CSPDCL	(6,275)	(6,318)	(7,290)
Dadra & Nagar Haveli	115	129	140
DNHPDCL	115	129	140
Daman & Diu	-	-	-
Daman & Diu PD	-	-	-
Goa	-	-	-
Goa PD	-	-	-
Gujarat	923	988	1,336
DGVCL	521	534	621
MGVCL	344	356	392
PGVCL	(201)	(172)	(20)
UGVCL	259	270	343
Haryana	(29,590)	(29,309)	(28,978)
DHBVNL	(13,790)	(13,695)	(13,581)
UHBVNL	(15,800)	(15,614)	(15,396)
Himachal Pradesh	(1,535)	(1,532)	(1,505)
HPSEBL	(1,535)	(1,532)	(1,505)
Jammu & Kashmir	-	-	-
JKPDD	-	-	-
Jharkhand	(4,521)	(5,272)	(6,258)
JBVNL	(4,521)	(5,272)	(6,258)
Karnataka	(4,725)	(3,794)	(5,645)
BESCOM	(194)	(148)	(1)
CHESCOM	(666)	(876)	(1,242)
GESCOM	(1,350)	(1,002)	(1,995)
HESCOM	(2,646)	(1,956)	(2,638)
MESCOM	131	188	231
Kerala	(9,777)	(11,239)	(12,104)
KSEBL	(9,777)	(11,239)	(12,104)
Lakshadweep	-	-	-
Lakshadweep ED	-	-	-
Madhya Pradesh	(43,733)	(51,061)	(52,978)
MPMaKVVCL	(18,115)	(21,962)	(23,237)
MPPaKVVCL	(10,846)	(11,421)	(10,492)
MPPoKVVCL	(14,772)	(17,678)	(19,249)
Maharashtra	(26,887)	(25,791)	(25,484)
MSEDCL	(26,887)	(25,791)	(25,484)

Manipur	(85)	(129)	(137)
MSPDCL	(85)	(129)	(137)
Meghalaya	(1,779)	(1,982)	(2,397)
MePDCL	(1,779)	(1,982)	(2,397)
Mizoram	-	-	-
Mizoram PD	-	-	-
Nagaland	-	-	-
Nagaland PD	-	-	-
Odisha	(4,929)	(6,308)	(7,152)
CESU	(3,647)	(3,914)	(4,249)
NESCO Utility	(305)	(308)	(451)
SOUTHCO Utility	(553)	(765)	(1,101)
WESCO Utility	(424)	(1,321)	(1,351)
Puducherry	(435)	(471)	(772)
Puducherry PD	(435)	(471)	(772)
Punjab	(6,963)	(7,001)	(8,159)
PSPCL	(6,963)	(7,001)	(8,159)
Rajasthan	(92,460)	(89,854)	(86,868)
AVVNL	(29,485)	(29,019)	(28,230)
JdVVNL	(31,009)	(29,775)	(29,765)
JVVNL	(31,967)	(31,060)	(28,872)
Sikkim	-	-	-
Sikkim PD	-	-	-
Tamil Nadu	(75,272)	(87,895)	(99,860)
TANGEDCO	(75,272)	(87,895)	(99,860)
Telangana	(28,209)	(36,231)	(42,293)
TSNPDCL	(8,814)	(11,869)	(12,984)
TSSPDCL	(19,395)	(24,362)	(29,309)
Tripura	(441)	(423)	(513)
TSECL	(441)	(423)	(513)
Uttar Pradesh	(75,829)	(81,342)	(85,153)
DVVNL	(25,379)	(27,310)	(27,939)
KESCO	(3,122)	(3,569)	(3,800)
MVVNL	(14,007)	(14,858)	(15,518)
PaVVNL	(14,936)	(16,227)	(17,295)
PuVVNL	(18,386)	(19,379)	(20,602)
Uttarakhand	(2,569)	(3,122)	(3,699)
UPCL	(2,569)	(3,122)	(3,699)
West Bengal	(87)	(43)	3
WBSEDCL	(87)	(43)	3
Private Sector	13,047	14,206	15,453
Delhi	2,959	3,152	3,972
BRPL	437	729	1,040
BYPL	212	384	603
TPDDL	2,310	2,039	2,330
Gujarat	93	660	947
Torrent Power Ahmedabad	177	705	836
Torrent Power Surat	(84)	(45)	110
Maharashtra		(21)	(31)
AEML		(21)	(31)
Uttar Pradesh	775	878	945
NPCL	775	878	945
West Bengal	9,219	9,536	9,620
CESC	9,063	9,365	9,620
IPCL	157	171	-
Grand Total	(4,31,059)	(4,78,153)	(5,07,416)

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